

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/ VC Mode (Hybrid)]

ITEM No.27
C.P. No.152/BB/2023

IN THE MATTER OF:

M/s. Adamas Builders Pvt. Ltd. ... Petitioner

Order under Section 66 of Companies Act, 2013

Order delivered on: 15.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri R. Inbaraju

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. Reports from the ROC/RD is still awaited. The ROC/RD is directed to file reports, within a period of two weeks, after duly serving the copy on the other side. The Petitioner shall file response, thereto within a period of one week.
3. List the matter on **12.06.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)